

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS
OF
M/s SEGNO CERAMICS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Segno Ceramics Private Limited
2.	Date of incorporation of corporate debtor	8 th March, 2011
3.	Authority under which corporate debtor is incorporated / registered	ROC-Vijayawada
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26933AP2011PTC073105
5.	Address of the registered office and principal office (if any) of corporate debtor	Survey No.175-177/5, Vemavaram Village, Ballikurava Mandal, Prakasam District – 523 301, Andhra Pradesh
6.	Insolvency commencement date in respect of corporate debtor	22 nd November, 2019 (Date of Order) Published in the website of NCLT on 25 th November, 2019
7.	Estimated date of closure of insolvency resolution process	20 th May, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Immaneni Eswara Rao IBBI/IPA-001/IP-P01224/2018-19/11943
9.	Address and e-mail of the interim resolution professional, as registered with the Board	40-26-22 , Mohiddin Street Opp. BSNL Exchange, Labbipeta, Mg Road Vijayawada , Krishna, Andhra Pradesh , 520010 E-mail: ier_ca@outlook.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	#301,3rd Floor, Bhavya's Fantastika, D.No:8-2-684/A, Road No.12, Banjara Hills, Hyderabad-500034. Telangana State E-mail: ip.segnoceramics@gmail.com
11.	Last date for submission of claims	9 th December, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s Segno Ceramics Private Limited** on 22nd November, 2019.

The creditors of **M/s Segno Ceramics Private Limited**, are hereby called upon to submit their claims with proof **on or before 9th December, 2019** to the interim resolution professional at the address mentioned against **entry No. 10**.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28th November, 2019

Place: Vijayawada



Immaneni Eswara Rao
Interim Resolution Professional

IBBI/IPA-001/IP-P01224/2018-19/11943

